

SECTION 35AC, READ WITH EXPLANATION (b) THERETO, OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON - NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - SIVA SAKHTI SATHYA SIA CHARITABLE TRUST, CHENNAI

NOTIFICATION NO.98/2015 [F.NO.V.27015/4/2014-SO(NAT.COM)]/SO 468(E), DATED 11-2-2015

Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O.60(E) dated the 22nd January, 2003, issued under clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 1, "Corpus fund for Siva Sakhti Sathya Sai Charitable Trust" by "Siva Sakhti Sathya Sia Charitable Trust, No.3, Ponniamman Koil Stree, Alapakkam, Chennai-600116", as an eligible project or scheme for a period of three years beginning with assessment year 2003-2004; which was extended further vide notification number S.O.1005(E) dated the 5th July, 2006 for a period of two years beginning with financial year 2006-2007; which was extended further vide notification number S.O. 1464(E) dated the 17th June, 2008 for a period of three years beginning with financial year 2008-09 and which was further extended vide notification number 1874(E) dated 11.8.2011 for a period of three years ending with financial year 2013-14;

And whereas the said project or scheme is likely to extend beyond eleven years;

And, whereas, the National Committee for the Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a farther recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project "Corpus fund for Siva Sakhti Sathya Sai Charitable Trust" being carried out by "Siva Sakhti Sathya Sai Charitable Trust, No.3, Ponniamman Koil Stree, Alapakkam, Chennai-600116", without any change in the approved cost of Rs.800.00 lakh (corpus find), as an eligible project or scheme for a further period of three years Commencing with the financial year 2014-15, i.e., 2014-15, 2015-16 and 2016-17.

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